

HIGH COURT OF DELHI: NEW DELHI
DELHI JUDICIAL SERVICE EXAMINATION – 2010

CORRIGENDUM

19th November, 2009

Delhi Judicial Service Examination, 2010 was notified to be held on 31.01.2010 vide public appointments notice published in various newspapers on 26th October / 07th November 2009. In view of Rule 14(c) of Delhi Judicial Service Rules, 1970 (as lastly amended on 07.10.2008), one of the eligibility conditions mentioned in the said notice was that a candidate should not be more than 30 years of age as on 01st day of January, 2011 i.e. on the first day of January following the date of commencement of the examination.

Now, the High Court has recommended to the Administrator to amend the provision contained in Rule 14(c) of Delhi Judicial Service Rules, 1970 so as to read as under :-

“14. A candidate shall be eligible to appear at the examination if he is:-

XX XX XX XX
XX XX XX XX

(c). not more than 32 years of age on the 1st day of January following the date of commencement of the examination.”

In view of the above, it has been decided that in anticipation of, subject to and pending approval by the Administrator, the candidates fulfilling the eligibility condition as per amendment to Rule 14 (c) of Delhi Judicial Service Rules, 1970 recommended by the High Court may also be allowed to apply.

This Corrigendum is issued inviting applications from the candidates fulfilling the above modified eligibility condition (as recommended). Accordingly, candidates who would be not more than 32 years of age as on 01st January, 2011 i.e. on the first day of January following the date of commencement of the examination may also apply. For removal of doubts, it is made clear that other eligibility conditions remain unchanged.

The revised schedule of examination will be as under:-

Last date of sale of application forms	19.12.2009 upto 4.00 P.M.
Last date for receipt of application forms	21.12.2009 upto 4.00 P.M.
Date of Preliminary Examination (Objective type)	14.02.2010 (Sunday)

The candidates, who have applied in response to the notice earlier issued, need not apply again.

Sd/-
(RAKESH KAPOOR)
REGISTRAR GENERAL